COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 70 of 2016

Dated: 28th April, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

M/s. Green Energy Association …. Appellant (s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s)	:	Ms. Mandakini Ghosh Ms. Ritika Singhal
Counsel for the Respondent(s)	:	Mr. C.K. Rai for R.1 Mr. G. Umapathy for R.2 to R.6

ORDER

Admit. Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No.1 and Mr. G. Umapathy takes notice on behalf of Respondent Nos. 2 to 6 and they seek four weeks time to file reply. They may file the same on or before 26.05.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 10.06.2016 after serving copy on the other side.

List the matter on ***05.07.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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